

NATIONAL COMPANY LAW TRIBUNAL

DAILY WISE OBJECTION LIST DATED 09.01.2023 TO 15.01.2023

Sr No.	Date Of Filing	Case Type	Dairy No.	MAIN CASE NO	MATTER NAME	SECTION	DATE OF SCRUTINY	COMMENTS	FILED BY
1	9/6/2022	CA(A) Merger and Amalgamation(Companies Act)	710102047652022		G.G.ICE AND COLD STORAGE PRIVATE LIMITED VS BNG INFRABUILD PRIVATE LIMITED	Sec. 230-232, Sec 234	11/1/2023	, paste court fees in blank space on both vakaltnama, contact to registry	CHANDRA
2	10/10/2022	Company Appeal(Companies Act)	710102083122022		G.G.ICE AND COLD STORAGE PRIVATE LIMITED VS BNG INFRABUILD PRIVATE LIMITED	Sec 252 (3)	9/1/2023	Pgs not clear 51,57,75,141,143,144,147 pgs in hindi 83 to 102,107 to 125, pg no 160 missed, 25rs welfare and 3rs court fees missed in vakaltnama, kindly upload only one final petition and remove extra documents, Kindly finally petition upload	Jugal
3	14/10/2022	Company Petition (Companies Act)	710102084962022		AMBICA ENCLAVE PRIVATE LIMITED VS MINISTRY OF CORPORATE AFFAIRS	Sec. 213	11/1/2023	mentioned pg no on English typed copy,	ALOK
4	15/10/2022	Company Petition IB (IBC)	710102085842022		INTEC CAPITAL LIMITED VS JAGMAL SINGH	Section 95(1)	11/1/2023	overwriting in index please correct your index	INTEC CAPITAL LIMITED
5	15/10/2022	Company Petition IB (IBC)	710102085662022		AIR TRANSPORT CORPORATION ASSAM PRIVATE LTD VS SUPREME & COMPANY PRIVATE LIMITED	IBC Under Sec 9	11/1/2023	wrong section- and jurisdiction not in delhi contact to registry, vakalantama not clear, court fee has been misplaced paste on blank side of vakalatnama, contact to registry reminder (4-5 time) _etc	Gulshan Kr.
6	15/10/2022	Company Petition (Companies Act)	710102085862022		ANJU SAHNI VS S M S COLLECTIONS PRIVATE LIMITED	Sec. 58(3)	11/1/2023	Pgs cut 94 COUNCIL SIGNATURE MISSING IN INDEX	Aditya
7	15/10/2022	Company Petition (Companies Act)	710102085932022		ANJU SAHNI VS GOLDEN PEACOCK CREATION PRIVATE LIMITED	Sec. 58(3)	11/1/2023	counsel sign missed, etc	Aditya
8	8/11/2022	Company Petition IB (IBC)	710102092252022		MR. ASHWANI KUMAR VS GREAT INDIAN NAUTANKI COMPANY PRIVATE LIMITED.	IBC Under Sec 9	11/1/2023	page: 580, 1111-1116, 1465, 1485, 1487, 2705-2708, 2725-2727, 2793-2795, 2810, 3246, 3280, 3288, 3299, 3308, 3310,3324,3325 , 3340,3341. 3355 to 3357,3414,3425, 3450,3451, 3456, 3619,, (typed copy required) pgs not clear	Mr. Viplav Acharya
9	17/11/2022	Company Petition IB (IBC)	710102095232022		PETROPOL INDIA LIMITED VS GRJ DISTRIBUTORS & DEVELOPERS PRIVATE LIMITED	IBC Under Sec 9	9/1/2023	DD not deposited.	Vikas Sharma
10	26/11/2022	CP(AA) Merger and Amalgamation(Companies Act)	710102098012022		LEPAKSHI TUBES PRIVATE LIMITED VS GRJ DISTRIBUTORS & DEVELOPERS PRIVATE LIMITED	Sec. 230-232 - Second Motion	11/1/2023	Account treatment certificate missed rule 133 merge with petition and counsel sign missed in index, etc	ANANG
11	24/11/2022	Company Petition IB (IBC)	710102097402022		MR. JATINDER SINGH BAGGA PERSONAL GUARANTOR VS DENA BANK	Section 94(1)	11/1/2023	brief synopsis not mention in index	SANGEETA BOHRA

24	26/12/2022	Company Petition IB (IBC)	710102107002022		B.R.M. LEASE AND CREDIT PRIVATE LIMITED VS CAPL HOTELS AND SPA PRIVATE LIMITED	IBC under Sec 7	10/1/2023	last four page not numbering and index add also	VINOD KUMAR CHAURASIA
25	29/12/2022	Company Petition IB (IBC)	710102107622022		SIEMENS FINANCIAL SERVICES PRIVATE LIMITED VS NESTIVA HEALTHCARE PRIVATE LIMITED	IBC under Sec 7	10/1/2023	page:200-205, 238-248, 260-296, not clear, contact to registry,etc	Dhruv Gupta
26	30/12/2022	Company Petition (Companies Act)	710102107892022		DR. PREET ANAND VS C.P. WORLD LINES PRIVATE LIMITED	Sec. 59	11/1/2023	Wrong case type select, fees missed of section 59, write serial no upper right side, pgs not clear 37,81 to 83,107 pgs in hindi 79,84, serve the petition to all respondent, merge in one pdf after that upload the petition	Ridhima
27	30/12/2022	Company Appeal (Companies Act)	710102107842022		DR. PREET ANAND VS C.P. WORLD LINES PRIVATE LIMITED	Sec 252 (3)	13/01/2023	memo of parties, list of date and event, synopsis, stk 7 missed all pages numbering missed index first page mentioned and index accordingly pages merge stamp paper missed proof of service missed, (memorandum of appears missed and power of attorney stamp paper missed in CA)	RAVI CHOPRA
28	28/12/2022	Intervention Petition (IBC)	710102107432022		ARCHANA SINGH VS EARTH INFRASTRUCTURES LTD.	Sec 60(5)	11/1/2023	7-9 hindi page and welfare missing and memo party missing and due payment other section and section not mention in index and memo party missing contact to registry	Trideep Singh
29	3/1/2023	Company Petition (Companies Act)	710102000602023		ASSETS CARE & RECONSTRUCTION ENTERPRISE LIMITED VS MR. ASHOK KUMAR SIROHI	Application under any other provisions	9/1/2023	wrong section and case type wrong, etc	Atul Sharma
30	3/1/2023	Company Petition (Companies Act)	710102000592023		ASSETS CARE & RECONSTRUCTION ENTERPRISE LIMITED VS MS. NEETA SAHA	Application under any other provisions	9/1/2023	wrong section and case type wrong, etc	Atul Sharma
31	3/1/2023	Company Petition (Companies Act)	710102000572023		ASSETS CARE & RECONSTRUCTION ENTERPRISE LIMITED VS MR. ANIEL KUMAR SAHA	Application under any other provisions	9/1/2023	wrong section and case type wrong, etc	Atul Sharma
32	3/1/2023	Company Petition (Companies Act)	710102000562023		ASSETS CARE & RECONSTRUCTION ENTERPRISE LIMITED VS MS. MANJU SIROHI	Application under any other provisions	9/1/2023	wrong section and case type wrong, etc	Atul Sharma
33	3/1/2023	Company Petition (Companies Act)	710102000722023		ASSETS CARE & RECONSTRUCTION ENTERPRISE LIMITED VS MR. AUNIRBAN SAHA	Application under any other provisions	9/1/2023	wrong section and case type wrong, etc	Atul Sharma
34	3/1/2023	CA(A) Merger and Amalgamation (Companies Act)	710102000922023		AKG EXTRUSIONS PRIVATE LIMITED VS MR. AUNIRBAN SAHA	Sub-section (I) of section 230	9/1/2023	page:61-67, 72, 76-79, 217-218, 249-258, 263-264, 269-290, 454, 459, 465-467, pages are cut and not clear, wrong section, sec-230-232 technically, etc	PARVEEN RASTOGI

35	3/1/2023	Company Petition IB (IBC)	710102000962023		UNION BANK OF INDIA VS GARDENIA INDIA LIMITED	IBC under Sec 7	10/1/2023	page:26-, 39-104, 144-152, 154-156, 160, 168-176, 178-189, page are cut, 25rs advocate welfare and 3rs court fee missed and misplaced (paste on blank side of vakalatnama)etc,(pls filed proper upload 51-90 wrong arrange pls checked)	Samarendra
36	3/1/2023	Company Petition (Companies Act)	710102000742023		PAHUJA LAW ACADEMY PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Sec 252 (3)	9/1/2023	wrong efile contact to registry, etc	Abdul
37	3/1/2023	CA(A) Merger and Amalgamation(Companies Act)	710102000902023		SARA UNIVERSAL PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Sec. 230-232, Sec 234	9/1/2023	213-216, 371-372, 442-443, 448, not clear, sec 234 fee missed, etc	RAJEEV
38	3/1/2023	Company Petition (Companies Act)	710102000732023		ROHIT TEWARI VS WINFORT SERVICES PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	9/1/2023	petition every pages sign missed, tc not allowed, proper true copy certified, page:118 blank,, page:136-141 not clear,	Laksh Khanna
39	3/1/2023	Company Petition (Companies Act)	710102000652023		SAVITA RANI PAHWA VS PAHWA APARTMENTS PRIVATE LIMITED	Sec. 241(1)	9/1/2023	petition every pages sign missed, etamp paper missed with all affidavit of current dated, page:24 cut, page :25-47, not clear, page:70-75,,,, page:77-79, remove application and filed separately,, vakaltnama not clear, 25rs advocate welfare and 3rs court fee missed, etc	KARAN
40	5/1/2023	Company Petition IB (IBC)	710102001872023		ANITHA NIRANJAN VS CIM GLOBAL INDIA PRIVATE LIMITED	IBC under Sec 7	9/1/2023	wrong efile contact to registry, etc	SAINATH D M
41	4/1/2023	Company Petition IB (IBC)	710102001522023		INDIAN SECURITIES PRIVATE LIMITED VS JATALIA GLOBAL VENTURES LIMITED	IBC under Sec 7	9/1/2023	proof of service missed, brief of synopsis missed and list of dates and events missed, 1rs court fee missed on vakalatnama, etc	Pradeep Kumar
42	5/1/2023	Company Petition IB (IBC)	710102001932023		CARVITECH INFRA (PROP. VP SINGH) VS CA VINEET AGGARWAL	Rule 11 of NCLT, 2016	9/1/2023	section wrong and applicant sign missing in prayer	PRANAV
43	5/1/2023	Company Petition IB (IBC)	710102001672023		INOX TUBES PRIVATE LIMITED VS CA VINEET AGGARWAL	IBC Under Sec 10	9/1/2023	page:93-96, 99-100, not clear,	VINOD KUMAR CHAURASIA
44	27/12/2022	Company Petition IB (IBC)	710102107232022		T. G. BUILDCON PRIVATE LIMITED VS IREO HOSPITALITY COMPANY PRIVATE LIMITED	IBC Under Sec 9	11/1/2023	page:F, 65, 75, 203, 205-207, not clear	RAJEEV SHRIVASTAVA
45	6/1/2023	Company Petition IB (IBC)	710102002082023		SDFSDFSDFSDF VS IREO HOSPITALITY COMPANY PRIVATE LIMITED	IBC Under Sec 9	9/1/2023	wrong efile contact to registry, etc	PANKAJ
46	6/1/2023	Company Petition IB (IBC)	710102002312023		QUANTUM HITECH MERCHANDISING PRIVATELIMITED VS BANGA ELECTRONICS PRIVATE LIMITED	IBC Under Sec 9	9/1/2023	index numbering not mention properly, page:54-64, true copy sign missed on every pages missed, 25rs advocate welfare and 3rs court fee missed,etc	Nikhil Kumar
47	6/1/2023	Company Appeal(Companies Act)	710102002142023		QUANTUM HITECH MERCHANDISING PRIVATELIMITED VS BANGA ELECTRONICS PRIVATE LIMITED	Sec 252 (1)	9/1/2023	120 page missed, stk 7 missed	Rakesh Kumar

48	5/1/2023	Company Petition IB (IBC)	710102001842023		EMPLOYEES, PROVIDENT FUND ORGANISATION VS ALOK KUMAR AGGARWAL	Section 42 - Submitted by Government Body	9/1/2023	case type wrong, main case no not link, brief of synopsis missed, estamp paper missed with all affidavit of current date, and remove delay applicaiton, delay file separatly, contact to registry etc	SAURABH
49	8/1/2023	Company Petition IB (IBC)	710102002652023		M/S SHREE KRISHNA AUTOMOBILES THROUGH ITS PARTNER SH. RAJESH JINDAL VS NAVA HEALTHCARE PRIVATE LIMITED	IBC under Sec 7	9/1/2023	wrong document	VINOD KUMAR CHAURASIA
50	9/1/2023	Company Appeal(Companies Act)	710102002692023		M/S SHREE KRISHNA AUTOMOBILES THROUGH ITS PARTNER SH. RAJESH JINDAL VS NAVA HEALTHCARE PRIVATE LIMITED	Sec 252 (1)	13/01/2023	stk 7 missed, welfare change in delhi 25rs, income tax service missed	Vaibhav Gupta
51	12/1/2023	Intervention Petition (IBC)	710102003982023		SATYAJEET PANDA VS ANS APARTMENTS PRIVATE LIMITED	Sec 60(5)	13/01/2023	case type wrong	Raddhika Khanna
52	27/09/2022	Company Application(Companies Act)	710102079082022	COMPANY PETITION (COMPANIES ACT)/127(ND)2011	ANIL GHAI VS GHAI HOUSING & AGRO INDUSTRIES PVT. LTD	Application under any other provisions	9/1/2023	due payment for one rule	amit srivastava
53	13/10/2022	Interlocutory Application (I.B.C)	710102084652022	COMPANY PETITION IB (IBC)/731(PB)2018	COMMERCIAL TAXES DEPARTMENT GOVERNMENT OF RAJASTHAN THROUGH ASSISTANT COMMISSIONER COMMERCIAL TAX DEPARTMENT VS ASHWINI MEHRA LIQUIDATOR OF PUNJ LLOYDSLTD.	Sec 60(5)	12/1/2023	court fee missing and true copy and sign missing in annexure page and page number not mention type copy	Vidhan
54	7/11/2022	Interlocutory Application (I.B.C)	710102091862022	COMPANY PETITION IB (IBC)/470(ND)2017	PIYUSH TIWARI VS KASHI VISHWANATHAN SIVARAMAN RESOLUTION PROFESSIONAL OF KINDLE DEVELOPERS PVT. LTD.	Sec 60(5)	9/1/2023	main case year wrong on page number-1,to 5,	ANURAG KUMAR
55	8/11/2022	Interlocutory Application (I.B.C)	710102092232022		PARTHA SARATHY SARKAR VS COC/ERSTWHILE COC MEMBERS INNOVARI TECHNOLOGIES PVT. LTD.	Sec 60(5)	10/1/2023	Main Case Not Link index missed for 3rd volume	PARTHA
56	12/11/2022	Interlocutory Application (I.B.C)	710102093742022	COMPANY PETITION IB (IBC)/1744(ND)2019	DEBASHISH NANDA VS RAJNISH NAGAR & ORS	Application under any other provisions- IBC	11/1/2023	Pg- 164 to 175 , 616 to 639, 709 to 711 , 765 to 770, 800,801 not clear Pg- 518 cut pagination not allowed	Adya
57	14/11/2022	Interlocutory Application (I.B.C)	710102094102022	INSOLVENCY & BANKRUPTCY (PRE-PACKAGED)/1(ND)2022	ENN TEE INTERNATIONAL LIMITED VS RAJNISH NAGAR & ORS	Application under any other provisions- IBC	11/1/2023	main case not link sing missed after index	Mr. Nitin Kumar
58	26/11/2022	Interlocutory Application (I.B.C)	710102098052022	COMPANY PETITION IB (IBC)/327(ND)2022	M/S WINSTROL PETROCHEMICALS PVT. LTD. VS WOODHILL INFRASTRUCTURE LIMITED.	Application under any other provisions- IBC	10/1/2023	main case Not Mentioned in memo party rule wrong E-Stamp Paper Missing for one affidavit please visit to nct	RAJESH RAI
59	30/11/2022	Interlocutory Application (I.B.C)	710102099482022	COMPANY PETITION IB (IBC)/1348(ND)2019	SHIV GORAKH BUILDTECH PRIVATE LIMITED VS RP OF EARTHCON UNIVERSAL INFRATECH PRIVATE LIMITED	Sec 60(5)	10/1/2023	case type wrong main case not link	PRANAV

60	2/12/2022	Interlocutory Application (I.B.C)	710102099892022	COMPANY PETITION IB (IBC)/1083(PB)2018	GUJARAT URJA VIKAS NIGAM LIMITED VS MR. UDAYRAJ PATWARDHAN	Sec 60(5)	12/1/2023	Page No. Missing in Vakalatnama in PDF According your Index and Section Not Mentioned in Index and Counsel Detail Missing in Prayer	Anand K Ganesan
61	30/11/2022	Interlocutory Application (I.B.C)	710102099462022	COMPANY PETITION IB (IBC)/1348(ND)2019	IMPERISH CONSTRUCTION PVT. LTD. VS RP OF EARTHCON UNIVERSAL INFRATECH PRIVATE LIMITED	Sec 60(5)	10/1/2023	main case year wrong in page no 2	PRANAV
62	6/12/2022	Interlocutory Application (I.B.C)	710102100602022	COMPANY PETITION IB (IBC)/242(PB)2020	DEBABRATA ROY CHOUDHURI VS THE STATE TRADING CORPORATION OF INDIA LIMITED	Application under any other provisions- IBC	12/1/2023	section wrong and sign missing application page	Vipul
63	14/12/2022	Interlocutory Application (I.B.C)	710102103252022	COMPANY PETITION IB (IBC)/875(PB)2020	ABHISHEK WADHWA VS SH. PAWAN KUMAR SINGLA (RP)	Sec 60(5)	13/01/2023	memo party missing in Index and and 1 rs. court fee missing and Notary Stamp Missing in E-Stamp Paper and Affidavit Back Date and Pagnation Wrong According your Index	Shubham Jain
64	15/12/2022	Interlocutory Application (I.B.C)	710102103502022	COMPANY PETITION IB (IBC)/662(ND)2022	MOTHERS PRIDE DAIRY INDIA PVT. LTD. VS SANTOSHI FINLEASE PRIVATE LIMITED	Sec 60(5)	13/01/2023	applicant sign missing prayer and true copy missing in annexure page	Anurag
65	15/12/2022	Interlocutory Application (I.B.C)	710102103452022	COMPANY PETITION IB (IBC)/662(ND)2022	MOTHERS PRIDE DAIRY INDIA PVT. LTD. VS SANTOSHI FINLEASE PRIVATE LIMITED	Rule 11 of NCLT, 2016	13/01/2023	applicant sign missing in prayer	Anurag
66	23/12/2022	Interlocutory Application (I.B.C)	710102106382022	COMPANY PETITION IB (IBC)/24(PB)2022	SANJAY GARG INTERIM RESOLUTION PROFESSIONAL VS HARYANA SHEHRI VIKAS PRADHIKARAN	Application under any other provisions- IBC	13/01/2023	section wrong please choose Application under any other provisions- IBC Pg-50,52, 54, 56, 61, 69 not clear	ABHISHEK
67	21/12/2022	Interlocutory Application (I.B.C)	710102105882022	COMPANY PETITION IB (IBC)/2552(ND)2019	ASHISH KUMAR OJHA VS JBK DEVELOPERS PRIVATE LIMITED	Sec 60(5)	11/1/2023	main case not mention in memo party on page 1,2 need to sign on every pages	Simran Jyot Singh Khandpur
68	23/12/2022	Interlocutory Application (I.B.C)	710102106582022	COMPANY PETITION IB (IBC)/502(PB)2021	RESHMA MITTAL VS JBK DEVELOPERS PRIVATE LIMITED	Rule 11 of NCLT, 2016	13/01/2023	case type wrong	CA. Reshma Mittal
69	28/12/2022	Interlocutory Application (I.B.C)	710102107332022	COMPANY PETITION IB (IBC)/1022(ND)2018	MUKESH GUPTA MONITORING PROFESSIONAL VS PARESH RASTOGI	Sec 60(5)	9/1/2023	page 113-121 translate to english and 127 not clear page please mention true type copy from to where	ABHISHEK
70	28/12/2022	Company Appeal (IBC)	710102107272022	COMPANY PETITION IB (IBC)/91(PB)2020	KAMAL LUTHRA VS MIDEAST INTEGRATED STEEL LIMITED	Rule 11 of NCLT, 2016	11/1/2023	main case not link case type wrong, contact to registry etc	Akash Panwar
71	2/1/2023	Interlocutory Application (I.B.C)	710102000382023	COMPANY PETITION IB (IBC)/236(ND)2020	PRASHANT PITTI VS MR. PANKAJ NARANG & ORS	Sec 60(5)	12/1/2023	Need to Applicant Sign on Every Pages in Application Pages	A.K ASSOCIATES law offices
72	3/1/2023	Interlocutory Application (I.B.C)	710102000792023	COMPANY PETITION IB (IBC)/1096(PB)2018	SARAF CREDITS AND PORTFOLIO PRIVATE LIMITED VS MAYA GUPTA IRP OF ACTION ISPAT AND POWER PRIVATE LIMITED	Sec 60(5)	13/01/2023	ticket not allowed mid on vakalatnama	Gaurav Singh
73	4/1/2023	Restoration Application (IBC)	710102001042023		VINOD KUMAR & ORS VS M/S SARE GURUGRAM PVT. LTD (EARLIER KNOWN AS M/S RAMPRASTHA SARE REALITY PVT. LTD	Any other provision - Govt body	12/1/2023	main case not link with application pagination not done in index section wrong technically	SURENDER

74	3/1/2023	Company Appeal (IBC)	710102000712023	COMPANY PETITION IB (IBC)/731(PB)2018	AKBAR TRAVELS OF INDIA PRIVATE LIMITED VS PUNJ LLOYD INFRASTRUCTURE LIMITED	Sec 42	10/1/2023	case type wrong, main case not link, 25rs advocate and 3rs court fee has been misplaced, (paste on blank side of vakalatnama,etc)	SHAHRIKH EJAZ
75	3/1/2023	Interlocutory Application (I.B.C)	710102000812023	COMPANY PETITION IB (IBC)/1096(PB)2018	PRAKASH CHEMTEX (INDIA) LIMITED VS MAYA GUPTA IRP OF ACTION ISPAT AND POWER PRIVATE LIMITED	Sec 60(5)	13/01/2023	ticket not allowed mid on vakalatnama	Gaurav Singh
76	3/1/2023	Interlocutory Application (I.B.C)	710102001022023	COMPANY PETITION IB (IBC)/2354(ND)2019	DINESH KUMAR GUPTA VS PANTEL TECHNOLOGIES PVT. LTD.	Sec 60(5),Rule 11 of NCLT, 2016	9/1/2023	case type wrong	GOVIND
77	3/1/2023	Interlocutory Application (I.B.C)	710102000982023	COMPANY PETITION IB (IBC)/232(ND)2022	SUBODH KUMAR NATH VS PANTEL TECHNOLOGIES PVT. LTD.	Sec 30,Application under any other provisions- IBC	12/1/2023	applicant sign missed on prayer	Nitesh
78	5/1/2023	Interlocutory Application (I.B.C)	710102002022023	COMPANY PETITION IB (IBC)/540(PB)2017	RAJ KUMAR RALHAN VS PANTEL TECHNOLOGIES PVT. LTD.	Sec 60(5)	11/1/2023	30-31 not clear page	MISHA
79	5/1/2023	Interlocutory Application (I.B.C)	710102001692023	COMPANY PETITION IB (IBC)/1088(PB)2020	MR. PARDEEP KUMAR SETHI VS PANTEL TECHNOLOGIES PVT. LTD.	Sec 60(5)	9/1/2023	51-52 not clear page	Khushboo Shah
80	5/1/2023	Company Appeal (IBC)	710102001732023	COMPANY PETITION IB (IBC)/1887(ND)2019	A.B.P. ENTERPRISES PVT. LTD. VS SHARMA KALYPSO PRIVATE LIMITED	Sec 42	9/1/2023	case type wrong, main case no not link, brief of synopsis missed, etc	INDIRA MARLA
81	5/1/2023	Interlocutory Application (I.B.C)	710102001962023	COMPANY PETITION IB (IBC)/1083(PB)2018	SECURITIES AND EXCHANGE BOARD OF INDIA VS UDAYRAJ PATWARDHAN	Sec 60(5)	9/1/2023	counsel detail missing index and prayer and memo party missing and 78-79, not clear page 5rs. welfare missing	TLP
82	5/1/2023	Interlocutory Application (I.B.C)	710102001622023	COMPANY PETITION IB (IBC)/470(ND)2019	DURHA VITRAK PRIVATE LIMITED VS UDAYRAJ PATWARDHAN	Application under any other provisions- IBC	9/1/2023	need to additional file	AISHWARYA
83	5/1/2023	Interlocutory Application (I.B.C)	710102001662023	COMPANY PETITION IB (IBC)/288(PB)2019	AJIT SHRIVASTAVA & ORS. VS GAYATRI HOSPITALITY AND REALCON LIMITED	Sec 60(5)	9/1/2023	30 page not clear and 55-56 translate to english and 66,96,98,99, page not clear and need to sign every page in application	Aishvarya
84	5/1/2023	Interlocutory Application (I.B.C)	710102001912023	COMPANY PETITION IB (IBC)/17(ND)2019	LALIT KUMAR YADAV VS M/S INTELLICITY BUSINESS PARK PVT. LTD	Sec 60(5)	9/1/2023	applicant sign missing in prayer and stamp paper not notarize	Kumar Mihir
85	5/1/2023	Interlocutory Application (I.B.C)	710102001982023	COMPANY PETITION IB (IBC)/17(ND)2019	VANDANA CHOWDHARY VS M/S INTELLICITY BUSINESS PARK PVT. LTD	Sec 60(5)	9/1/2023	29-30,33,35,39,41,52, not clear page and applicant sign missing in prayer	Kumar Mihir
86	5/1/2023	Interlocutory Application (I.B.C)	710102001972023	COMPANY PETITION IB (IBC)/901(ND)2020	ROHIT SAINI VS SANDEEP GOEL - IRP	Sec 60(5)	9/1/2023	14-16,20-74, not clear page and ticket not allowed mid on vakalatnama	ARSH BHALLA
87	5/1/2023	Interlocutory Application (I.B.C)	710102001892023	COMPANY PETITION IB (IBC)/1329(ND)2019	PANKAJ KUMAR SINGHAL VS M/S KOTAK MAHINDRA PRIME LIMITED	Sec 60(5)	9/1/2023	30-35 not clear page and 10rs welfare missing and double page numbering	PANKAJ
88	5/1/2023	Interlocutory Application (I.B.C)	710102001832023	COMPANY PETITION IB (IBC)/656(ND)2020	ADITYA KUMAR VS LI DIGITAL PAYMENTS PVT. LTD.	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	9/1/2023	prayer missing and e-stamp paper missing and 43-45,48-52,54-55,57,not clear page and page number missing in index	ARNAV
89	5/1/2023	Interlocutory Application (I.B.C)	710102001902023	COMPANY PETITION IB (IBC)/407(PB)2022	AVANTHA HOLDINGS LIMITED VS VISTRA ITCL (INDIA) LIMITED	Sec 60(5)	11/1/2023	section wrong and 167-174,461-483,502,507,516,529,566-568 not clear page	VARSHA

90	6/1/2023	Interlocutory Application (I.B.C)	710102002242023	COMPANY PETITION IB (IBC)/464(ND)2019	MICA INDUSTRIES LIMITED VS ASHIKA CREDIT CAPITAL LIMITED	Sec 60(5)	10/1/2023	stamp paper and affidavit not notarize	Prakash Legal Advisers
91	5/1/2023	Company Application(Companies Act)	710102001862023	COMPANY APPEAL(COMPANIES ACT)/224(ND)2022	KATHURIA HOSPITALITY PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Application under any other provisions	9/1/2023	appeal not mention in main case and memo party missing and welfare and court fee missing and true copy missing in annexure page and section not mention in index and Impugned-Order not open and roc and income tax service missing	ANKUR CHAWLA
92	7/1/2023	Interlocutory Application (I.B.C)	710102002372023	COMPANY PETITION IB (IBC)/721(ND)2022	MR. MOHAN LAL JAIN VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 60(5)	10/1/2023	index page not clear and 2-4 page not clear	NEHA
93	7/1/2023	Interlocutory Application (I.B.C)	710102002512023	COMPANY PETITION IB (IBC)/726(ND)2022	AMIT TALWAR VS DAVINDER SINGH CHAWLA	Application under any other provisions- IBC	10/1/2023	"separate file Report under Section 99 of Insolvency & Bankruptcy Code, 2016 ("Code") and double page numbering after 54 page and section wrong and due payment other section "	Prashant Chauhan
94	6/1/2023	Interlocutory Application (I.B.C)	710102002112023	COMPANY PETITION IB (IBC)/776(ND)2021	AJIT GYANCHAND JAIN RESOLUTION PROFESSIONAL OF COAST REALTORE PVT LTD VS DAVINDER SINGH CHAWLA	Application under any other provisions- IBC	9/1/2023	23-24,30,32,34,36,38,62,63, 68,70, not clear page and 31,33,35,37,39, translate to english	Wamika Trehan
95	6/1/2023	Interlocutory Application (I.B.C)	710102002262023	COMPANY PETITION IB (IBC)/55(ND)2018	M/S TIRATH RAM AHUJA PVT.LTD VS AKME PROJECTS LIMITED	Rule 11 of NCLT, 2016	10/1/2023	main case number not mention and memo party missing and case type wrong and need to sign every page in application and true copy missing and page number missing after 6 page and page number not mention in index	Achal Gupta
96	7/1/2023	Interlocutory Application (I.B.C)	710102002382023	COMPANY PETITION IB (IBC)/716(ND)2022	MR. MOHAN LAL JAIN VS AKME PROJECTS LIMITED	Sec 60(5)	10/1/2023	index page not clear and page 2-4 not clear and 25rs. welfare missing	NEHA
97	7/1/2023	Interlocutory Application (I.B.C)	710102002432023	COMPANY PETITION IB (IBC)/1071(ND)2019	M/S GUPTA JI ELECTRIC COMPANY VS M/S STRAIGHT EDGE CONTRACTS PVT. LTD.	Sec 60(5)	10/1/2023	page 34-35 missing	Sahil
98	6/1/2023	Interlocutory Application (I.B.C)	710102002222023	COMPANY PETITION IB (IBC)/996(ND)2020	VINAY KUMAR SINGHAL VS M/S STRAIGHT EDGE CONTRACTS PVT. LTD.	Application under any other provisions- IBC	10/1/2023	18-19,25-26, not clear page	Vinay
99	7/1/2023	Interlocutory Application (I.B.C)	710102002342023	COMPANY PETITION IB (IBC)/1103(ND)2020	RAJIV BAJAJ VS M/S STRAIGHT EDGE CONTRACTS PVT. LTD.	Application under any other provisions- IBC	10/1/2023	memo party missing and section not mention in index and stamp paper and affidavit missing	RAJIV
100	7/1/2023	Interlocutory Application (I.B.C)	710102002532023	COMPANY PETITION IB (IBC)/452(ND)2017	DEBASHIS NANDA VS J.V. STRIP LIMITED	Sec 60(5)	10/1/2023	37,50-55,58,60,65-66,76, not clear page	PARDEEP DAHIYA
101	7/1/2023	Interlocutory Application (I.B.C)	710102002362023	COMPANY PETITION IB (IBC)/720(ND)2022	MR. MOHAN LAL JAIN VS J.V. STRIP LIMITED	Sec 60(5)	10/1/2023	index page not clear and 2-3 not clear page and welfare missing rs.25	NEHA
102	6/1/2023	Interlocutory Application (I.B.C)	710102002232023	COMPANY PETITION IB (IBC)/1053(PB)2020	M/S BKG CORP LIMITED VS LEADING HOTELS LTD	Sec 60(5)	11/1/2023	40-52,126-130,133-147,149-150,155-160,162-165,173-174, not clear page	R K GUPTA
103	7/1/2023	Interlocutory Application (I.B.C)	710102002352023	COMPANY PETITION IB (IBC)/719(ND)2022	MR. MOHAN LAL JAIN VS LEADING HOTELS LTD	Sec 60(5)	11/1/2023	index page not clear and 2-3 not clear page and page number missing after 17 page and welfare missing	NEHA

104	7/1/2023	Interlocutory Application (I.B.C)	710102002482023	COMPANY PETITION IB (IBC)/1185(ND)2019	SANTANU KUMAR SAMANTA VS LEADING HOTELS LTD	Application under any other provisions- IBC	10/1/2023	main case wrong	Santanu Samanta
105	8/1/2023	Interlocutory Application (I.B.C)	710102002602023	COMPANY PETITION IB (IBC)/20(PB)2021	ANIL KOHLI RESOLUTION PROFESSIONAL FOR K.V.AROMATICS PRIVATE LIMITED VS HIMANSHU AGARWAL	Application under any other provisions- IBC,Sec 30	10/1/2023	Due Payment Other Section 31 Payment Due	ABHISHEK
106	9/1/2023	Interlocutory Application (I.B.C)	710102003132023	COMPANY PETITION IB (IBC)/380(ND)2020	SONI JAIN VS GYAN CHAND SHARMA RESOLUTION PROFESSIONAL	Sec 60(5)	10/1/2023	15-22,47-58, not clear page	Yash
107	8/1/2023	Interlocutory Application (I.B.C)	710102002682023	COMPANY PETITION IB (IBC)/407(PB)2022	WORKER UNION OF ASHTI VS VISTRA ITCL (INDIA) LIMITED	Sec 60(5)	9/1/2023	section wrong according pdf and need to sign every page in application and 16 page not clear and welfare and court fee missing and true copy missing	Shivamsinha
108	8/1/2023	Interlocutory Application (I.B.C)	710102002632023	COMPANY PETITION IB (IBC)/1330(ND)2019	GULSHAN KUMAR GUPTA VS VISTRA ITCL (INDIA) LIMITED	Application under any other provisions- IBC	10/1/2023	Counsel Detail Incomplete After Index and Memo Party	GULSHAN KUMAR GUPTA
109	8/1/2023	Interlocutory Application (I.B.C)	710102002662023	COMPANY PETITION IB (IBC)/221(ND)2022	VARUN VASHISHT VS MR. ASHOK KUMAR GUPTA & ANR.	Application under any other provisions- IBC	10/1/2023	Case Type Wrong and Counsel Detail Missing After Index and Memo Party and Need to Applicant Sign on Every Pages in Application and Counsel Sign Missing in Application and Page No. 15-22 True Copy Sign Missing and Proof of Service Missing	Shashwat Anand
110	9/1/2023	Interlocutory Application (I.B.C)	710102003072023	COMPANY PETITION IB (IBC)/24(PB)2022	SANJAY GARG RESOLUTION PROFESSIONAL FOR GREAT INDIAN NAUTANKI COMPANY PVT. LTD. VS MR. ASHOK KUMAR GUPTA & ANR.	22(3)a	10/1/2023	memo party incomplete main case not link	Asiya Khan
111	9/1/2023	Interlocutory Application (I.B.C)	710102002912023	COMPANY PETITION IB (IBC)/1481(PB)2018	GULSHAN GABA VS MR. ASHOK KUMAR GUPTA & ANR.	Rule 11 of NCLT, 2016	12/1/2023	section wrong	Gulshan Gaba
112	9/1/2023	Interlocutory Application (I.B.C)	710102003002023	COMPANY PETITION IB (IBC)/330(ND)2021	ASHISH MEHRA & ORS. VS ASHWANI KUMAR SINGLA IRP OF ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED	Sec 60(5)	11/1/2023	39-40,81-82,84,86,88,107-111, not clear page	Nithin
113	9/1/2023	Interlocutory Application (I.B.C)	710102002832023	COMPANY PETITION IB (IBC)/1048(ND)2019	J. P. ENGINEERS PRIVATE LIMITED VS MOHINDER JAIN	Application under any other provisions- IBC	12/1/2023	section not mention in index and page 137 not clear page and welfare and court fee missing	Nithin
114	9/1/2023	Interlocutory Application (I.B.C)	710102002802023	COMPANY PETITION IB (IBC)/452(PB)2018	M/S UNNATI FORTUNE INDUSTRIES PVT. LTD. VS GREATER NOIDA INDUSTRIAL DEVELOPMENT AUTHORITY	Sec 60(5)	11/1/2023	118,123, translate to english	Ashutosh
115	9/1/2023	Interlocutory Application (I.B.C)	710102002782023	COMPANY PETITION IB (IBC)/711(ND)2020	ATIUTTAM PRASAD SINGH VS GREATER NOIDA INDUSTRIAL DEVELOPMENT AUTHORITY	Application under any other provisions- IBC	12/1/2023	need to sign every page in application	ATIUTTAM
116	9/1/2023	Interlocutory Application (I.B.C)	710102002812023	COMPANY PETITION IB (IBC)/420(ND)2017	SANDEEP AXLES PVT LTD VS GREATER NOIDA INDUSTRIAL DEVELOPMENT AUTHORITY	Sec 60(5)	12/1/2023	date not verified affidavit and page 7-8not clear page	Kushal

117	9/1/2023	Interlocutory Application (I.B.C)	710102002752023	COMPANY PETITION IB (IBC)/995(ND)2018	RYNE OWNERS SOCIAL WELFARE SOCIETY ALL MEMBERS ACTING THROUGH MR. PAWAN PRATAP PRAVEEN VS MR. ANIL MATTA RESOLUTION PROFESSIONAL FOR PRIMROSE INFRA TECH PRIVATE LIMITED	Rule 11 of NCLT, 2016	12/1/2023	case type wrong and sign missing in application page and counsel detail missing prayer	KARAN
118	10/1/2023	Interlocutory Application (I.B.C)	710102003412023	COMPANY PETITION IB (IBC)/401(ND)2017	NADEEM AHMAD VS ALPHA CORP DEVELOPMENT PVT LTD	Sec 60(5)	12/1/2023	sign missing in application page and page number missing after 27 in index page and 70-74 not clear page and page number missing after 121 page	Mani Bhushan Sinha
119	10/1/2023	Interlocutory Application (I.B.C)	710102003212023	COMPANY PETITION IB (IBC)/415(ND)2020	VARUN SETHI VS ALPHA CORP DEVELOPMENT PVT LTD	Rule 11 of NCLT, 2016	12/1/2023	need to sign every page in application and ticket not allowed mid on vakalatnama	Vishal
120	9/1/2023	Interlocutory Application (I.B.C)	710102002822023	COMPANY PETITION IB (IBC)/1048(ND)2019	J. P. ENGINEERS PRIVATE LIMITED VS MOHINDER JAIN	Sec 66(1)	12/1/2023	due payment other section and page 85-107,118-125,131,133-145 not clear page	Vishal
121	10/1/2023	Interlocutory Application (I.B.C)	710102003332023	COMPANY PETITION IB (IBC)/2916(ND)2019	HIMANSHU PAPER PRIVATE LIMITED VS KAGAZ PRINT-N-PACK INDIA PRIVATE LIMITED	Application under any other provisions- IBC	12/1/2023	Counsel Detail Incomplete in Memo Party and Need to Applicant sign on Every Pages in Application and E-Stamp Paper Missing and 3 Rs. Court Fess Missing in Vakalatnama and Ticket Not Allowed Mid on Vakalatnama and Page No. 17 Missing in PDF According your Index	AKHIL DEHLAN
122	10/1/2023	Interlocutory Application (I.B.C)	710102003352023	COMPANY PETITION IB (IBC)/138(ND)2018	ARVIND GARG VS KAGAZ PRINT-N-PACK INDIA PRIVATE LIMITED	Application under any other provisions- IBC	12/1/2023	20-29,50-56,65 not clear page	Arvind Garg
123	10/1/2023	Interlocutory Application (I.B.C)	710102003322023	COMPANY PETITION IB (IBC)/1285(ND)2019	THREE PLANTINUM SOFTECH (P) LTD VS KAGAZ PRINT-N-PACK INDIA PRIVATE LIMITED	Application under any other provisions- IBC	12/1/2023	page 6,30,78-83,105-106, not clear and page 7 cut and page 40 missing and section wrong and page number missing application	RAJENDRA
124	10/1/2023	Interlocutory Application (I.B.C)	710102003202023	COMPANY PETITION IB (IBC)/1529(ND)2019	PRABHAKAR KUMAR VS MR. ASHOK AGARWAL	Sec 66(1)	13/01/2023	memo party missing and section wrong and page number not mention in index and page 28-29 translate to english and page 47-48,52-53,55-56, not clear page and true copy missing in annexure page	PRABHAKAR KUMAR
125	10/1/2023	Interlocutory Application (I.B.C)	710102003382023	COMPANY PETITION IB (IBC)/2646(ND)2019	PARVEEN KUMAR JAIN VS MR. ASHOK AGARWAL	Rule 11 of NCLT, 2016	13/01/2023	need to sign every page in application and ticket not allowed mid on vakalatnama	Vishal
126	10/1/2023	Interlocutory Application (I.B.C)	710102003502023	COMPANY PETITION IB (IBC)/2469(ND)2019	M/S NIMIT BHILDERS PVT LTD VS M/S AIMS GOLF TOWN DEVELOPERS PVT LTD	Rule 11 of NCLT, 2016	13/01/2023	section wrong according your pdf	DIKSHA GOSWAMI
127	10/1/2023	Interlocutory Application (I.B.C)	710102003422023	COMPANY PETITION IB (IBC)/769(ND)2022	RAJESH MITTAL VS M/S AIMS GOLF TOWN DEVELOPERS PVT LTD	Application under any other provisions- IBC	13/01/2023	PAGE NUMBER 64, NOT CLEAR PAGE	Rajesh
128	10/1/2023	Interlocutory Application (I.B.C)	710102003182023	COMPANY PETITION IB (IBC)/1804(PB)2019	MAYA GUPTA RESOLUTION PROFESSIONAL VS M/S AIMS GOLF TOWN DEVELOPERS PVT LTD	Sec 30	13/01/2023	due payment other section	KUNAL
129	10/1/2023	Interlocutory Application (I.B.C)	710102003342023	COMPANY PETITION IB (IBC)/585(ND)2019	RAKESH KUMAR JINDAL (IRP) VS K. B . POLYCHEM INDIA LTD.	Sec 60(5)	13/01/2023	due payment other section	Rakesh Kumar Jindal

130	10/1/2023	Interlocutory Application (I.B.C)	710102003472023	COMPANY PETITION IB (IBC)/1226(ND)2019	VINEET AGGARWAL VS HINDON MERCANTILE LIMITED	Application under any other provisions- IBC	13/01/2023	PAGE NUMBER 62-64, NOT CLEAR PAGE	VINEET AGGARWAL
131	10/1/2023	Interlocutory Application (I.B.C)	710102003642023	COMPANY PETITION IB (IBC)/1096(PB)2018	CFM ASSETS RECONSTRUCTION PVT LTD VS M/S ACTION ISPAT AND POWER PRIVATE LIMITED	Application under any other provisions- IBC	12/1/2023	132-135 not clear page	Sandeep
132	9/1/2023	Interlocutory Application (I.B.C)	710102002742023	COMPANY PETITION IB (IBC)/60(PB)2021	PANKAJ KHAITAN VS M/S ACTION ISPAT AND POWER PRIVATE LIMITED	Sec 12(2)	12/1/2023	40-46 cut page and memo party missing	Pankaj Khetan
133	10/1/2023	Interlocutory Application (I.B.C)	710102003522023	COMPANY PETITION IB (IBC)/17(ND)2019	VEENA DAR VS M/S INTELLICITY BUSINESS PARK PVT. LTD	Sec 60(5)	12/1/2023	page 20,33,36,38-40,45, not clear page and double page numbering	Kumar Mihir
134	11/1/2023	Miscellaneous Application (IBC)	710102003712023	COMPANY PETITION IB (IBC)/2968(ND)2019	TEK TRAVELS PRIVATE LIMITED VS TEK TRAVELS PRIVATE LIMITED	Rule 11 of NCLT, 2016	11/1/2023	memo party missing and case type wrong and sign missing in application page and page number missing after 4 page	Rachit
135	12/1/2023	Company Application(Companies Act)	710102003972023	COMPANY PETITION (COMPANIES ACT)/168(ND)2021	ROYAL ENGINEERING CONSULTANCY PVT. LTD. VS POONAM ANAND	Any other provision - Govt body	12/1/2023	need to additional file	Poonam Anand
136	10/1/2023	Interlocutory Application (I.B.C)	710102003482023	COMPANY PETITION IB (IBC)/1226(ND)2019	VINEET AGGARWAL VS SYGNIFIC CORPORATE SOLUTIONS PRIVATE LIMITED	Application under any other provisions- IBC	13/01/2023	84,101-102,106-107 not clear page	VINEET AGGARWAL
137	10/1/2023	Interlocutory Application (I.B.C)	710102003532023	COMPANY PETITION IB (IBC)/134(ND)2022	ASHOK KUMAR GUPTA RP OF PERSONAL GUARANTOR MR NAVEEN AGARWAL VS NAVEEN AGGARWAL	Sec 60(5)	13/01/2023	section wrong according your pdf	RISHI KUMAR SINGHAL
138	12/1/2023	Interlocutory Application (I.B.C)	710102004202023	COMPANY PETITION IB (IBC)/1913(ND)2019	NIMITAYA HOTEL AND RESORTS LIMITED VS ALLAHABAD BANK	Sec 60(5)	13/01/2023	document not upload	manuj nagrath
139	10/1/2023	Interlocutory Application (I.B.C)	710102003562023	COMPANY PETITION IB (IBC)/133(ND)2022	ASHOK KUMAR GUPTA RP OF PERSONAL GUARANTOR MR MAHESH KUMAR GOYAL VS MAHESH KUMAR GOYAL	Application under any other provisions- IBC	13/01/2023	section wrong according your pdf	ASHOK KUMAR GUPTA
140	11/1/2023	Interlocutory Application (I.B.C)	710102003612023	COMPANY PETITION IB (IBC)/1731(ND)2019	ADRIATIC SEA FOODS PRIVATE LIMITED VS M/S OVERSEAS PRIVATE LIMITED	Sec 60(5)	13/01/2023	page 12,32-51 not clear page and applicant sign missing in prayer	AMIT KUMAR DOGRA
141	10/1/2023	Interlocutory Application (I.B.C)	710102003582023	COMPANY PETITION IB (IBC)/1041(ND)2020	INABENSA BHARAT PVT. LTD. VS M/S OVERSEAS PRIVATE LIMITED	Sec 60(5)	13/01/2023	memo party missing and need to sign every page in application and 33 page not clear and true copy missing and applicant sign missing in prayer	Apoorva
142	10/1/2023	Interlocutory Application (I.B.C)	710102003542023	COMPANY PETITION IB (IBC)/17(ND)2019	PRATAP PAL SINGH VS M/S INTELLICITY BUSINESS PARK PVT. LTD	Sec 60(5)	13/01/2023	applicant sign missing prayer	Kumar Mihir
143	11/1/2023	0710102062652022(No.of Docs 2)	0710102062652022/5	COMPANY PETITION IB (IBC)/654(ND)2022	AGEO TECHNOLOGIES PRIVATE LIMITED	IBC Section 59	13-01-2023	Advocate address msising in Affidavit	karan.legalis
144	11/1/2023	0710102062652022(No.of Docs 2)	0710102062652022/5	COMPANY PETITION IB (IBC)/654(ND)2022	AGEO TECHNOLOGIES PRIVATE LIMITED	IBC Section 59	13-01-2023	Advocate address msising in Affidavit	karan.legalis
145	11/1/2023	0710102062652022(No.of Docs 2)	0710102062652022/5	COMPANY PETITION IB (IBC)/654(ND)2022	AGEO TECHNOLOGIES PRIVATE LIMITED	IBC Section 59	13-01-2023	Advocate address msising in Affidavit	karan.legalis
146	11/1/2023	0710102062652022(No.of Docs 2)	0710102062652022/5	COMPANY PETITION IB (IBC)/654(ND)2022	AGEO TECHNOLOGIES PRIVATE LIMITED	IBC Section 59	13-01-2023	Advocate address msising in Affidavit	karan.legalis
147	11/1/2023	0710102062652022(No.of Docs 2)	0710102062652022/5	COMPANY PETITION IB (IBC)/654(ND)2022	AGEO TECHNOLOGIES PRIVATE LIMITED	IBC Section 59	13-01-2023	Advocate address msising in Affidavit	karan.legalis
148	11/1/2023	0710102062652022(No.of Docs 2)	0710102062652022/5	COMPANY PETITION IB (IBC)/654(ND)2022	AGEO TECHNOLOGIES PRIVATE LIMITED	IBC Section 59	13-01-2023	Advocate address msising in Affidavit	karan.legalis
149	11/1/2023	0710102062652022(No.of Docs 2)	0710102062652022/5	COMPANY PETITION IB (IBC)/654(ND)2022	AGEO TECHNOLOGIES PRIVATE LIMITED	IBC Section 59	13-01-2023	Advocate address msising in Affidavit	karan.legalis
150	11/1/2023	0710102062652022(No.of Docs 2)	0710102062652022/5	COMPANY PETITION IB (IBC)/654(ND)2022	AGEO TECHNOLOGIES PRIVATE LIMITED	IBC Section 59	13-01-2023	Advocate address msising in Affidavit	karan.legalis

151	2/1/2023	0710102085092022(No.of Docs 2)	0710102085092022/3	COMPANY PETITION IB (IBC)/757(ND)2022	BHUPINDER SINGH SAWHNEY VS. PUNJAB NATIONAL BANK & ANR.	Section 94(1)	13-01-2023	Words are cutting in Pages 7,8,10 to 13, 16 to 19, 21 to 24, 26,27, 32, 35 according to PDF	dhananjayasud
152	2/1/2023	0710102085092022(No.of Docs 2)	0710102085092022/3	COMPANY PETITION IB (IBC)/757(ND)2022	BHUPINDER SINGH SAWHNEY VS. PUNJAB NATIONAL BANK & ANR.	Section 94(1)	13-01-2023	Words are cutting in Pages 7,8,10 to 13, 16 to 19, 21 to 24, 26,27, 32, 35 according to PDF	dhananjayasud
153	2/1/2023	0710102085092022(No.of Docs 2)	0710102085092022/3	COMPANY PETITION IB (IBC)/757(ND)2022	BHUPINDER SINGH SAWHNEY VS. PUNJAB NATIONAL BANK & ANR.	Section 94(1)	13-01-2023	Words are cutting in Pages 7,8,10 to 13, 16 to 19, 21 to 24, 26,27, 32, 35 according to PDF	dhananjayasud
154	2/1/2023	0710102085092022(No.of Docs 2)	0710102085092022/3	COMPANY PETITION IB (IBC)/757(ND)2022	BHUPINDER SINGH SAWHNEY VS. PUNJAB NATIONAL BANK & ANR.	Section 94(1)	13-01-2023	Words are cutting in Pages 7,8,10 to 13, 16 to 19, 21 to 24, 26,27, 32, 35 according to PDF	dhananjayasud
155	2/1/2023	0710102085092022(No.of Docs 2)	0710102085092022/3	COMPANY PETITION IB (IBC)/757(ND)2022	BHUPINDER SINGH SAWHNEY VS. PUNJAB NATIONAL BANK & ANR.	Section 94(1)	13-01-2023	Words are cutting in Pages 7,8,10 to 13, 16 to 19, 21 to 24, 26,27, 32, 35 according to PDF	dhananjayasud
156	2/1/2023	0710102085092022(No.of Docs 2)	0710102085092022/3	COMPANY PETITION IB (IBC)/757(ND)2022	BHUPINDER SINGH SAWHNEY VS. PUNJAB NATIONAL BANK & ANR.	Section 94(1)	13-01-2023	Words are cutting in Pages 7,8,10 to 13, 16 to 19, 21 to 24, 26,27, 32, 35 according to PDF	dhananjayasud
157	5/4/2016	0710200001862016(No.of Docs 0)	0710200001862016/1	COMPANY PETITION (COMPANIES ACT)/52(ND)2016	PANKAJ ARORA AND ORS. VS INTERNATIONAL INSTITUTE OF FINANCE MARKETS LTD.AND ORS.	Application under any other provisions	13-01-2023	Please delete the Old documents;please upload the correct one	
158	5/4/2016	0710200001862016(No.of Docs 0)	0710200001862016/1	COMPANY PETITION (COMPANIES ACT)/52(ND)2016	PANKAJ ARORA AND ORS. VS INTERNATIONAL INSTITUTE OF FINANCE MARKETS LTD.AND ORS.	Application under any other provisions	13-01-2023	Please delete the Old documents;please upload the correct one	
159	11/1/2023	0710102076142022(No.of Docs 2)	0710102076142022/2	COMPANY APPLICATION(COMPANIES ACT)/355(PB)2022	P. P. JEWELLERS PRIVATE LIMITED VS. L. R. BUILDERS PRIVATE LIMITED	Rule 11 of NCLT	13-01-2023	Sign msising in Pages 1 to 17 according to PDF	akshaygupta
160	11/1/2023	0710102062652022(No.of Docs 2)	0710102062652022/5	COMPANY PETITION IB (IBC)/654(ND)2022	AGEO TECHNOLOGIES PRIVATE LIMITED	IBC Section 59	13-01-2023	Advocate address msising in Affidavit	karan.legalis
161	11/1/2023	0710102062652022(No.of Docs 2)	0710102062652022/5	COMPANY PETITION IB (IBC)/654(ND)2022	AGEO TECHNOLOGIES PRIVATE LIMITED	IBC Section 59	13-01-2023	Advocate address msising in Affidavit	karan.legalis
162	11/1/2023	0710102062652022(No.of Docs 2)	0710102062652022/5	COMPANY PETITION IB (IBC)/654(ND)2022	AGEO TECHNOLOGIES PRIVATE LIMITED	IBC Section 59	13-01-2023	Advocate address msising in Affidavit	karan.legalis
163	11/1/2023	0710102062652022(No.of Docs 2)	0710102062652022/5	COMPANY PETITION IB (IBC)/654(ND)2022	AGEO TECHNOLOGIES PRIVATE LIMITED	IBC Section 59	13-01-2023	Advocate address msising in Affidavit	karan.legalis
164	11/1/2023	0710102062652022(No.of Docs 2)	0710102062652022/5	COMPANY PETITION IB (IBC)/654(ND)2022	AGEO TECHNOLOGIES PRIVATE LIMITED	IBC Section 59	13-01-2023	Advocate address msising in Affidavit	karan.legalis
165	11/1/2023	0710102062652022(No.of Docs 2)	0710102062652022/5	COMPANY PETITION IB (IBC)/654(ND)2022	AGEO TECHNOLOGIES PRIVATE LIMITED	IBC Section 59	13-01-2023	Advocate address msising in Affidavit	karan.legalis
166	11/1/2023	0710102062652022(No.of Docs 2)	0710102062652022/5	COMPANY PETITION IB (IBC)/654(ND)2022	AGEO TECHNOLOGIES PRIVATE LIMITED	IBC Section 59	13-01-2023	Advocate address msising in Affidavit	karan.legalis
167	11/1/2023	0710102062652022(No.of Docs 2)	0710102062652022/5	COMPANY PETITION IB (IBC)/654(ND)2022	AGEO TECHNOLOGIES PRIVATE LIMITED	IBC Section 59	13-01-2023	Advocate address msising in Affidavit	karan.legalis
168	9/8/2022	0710102064792022(No.of Docs 0)	0710102064792022/4	COMPANY PETITION (COMPANIES ACT)/137(ND)2022	BUSSAN AUTO FINANCE INDIA PRIVATELIMITED	Sub-Section (1) of Section 66.	13-01-2023	Advocate address msising in Affidavit	
169	11/1/2023	0710102088022022(No.of Docs 1)	0710102088022022/4	INTERLOCUTORY APPLICATION (I.B.C)/5343(ND)2022	JASWANT SINGH	Sec 30	13-01-2023	Counsel details msising in Index	RiyaBansal
170	13-01-2023	0710102018142020(No.of Docs 2)	0710102018142020/10	COMPANY PETITION IB (IBC)/530(ND)2020	QUIPO INFRASTRUCTURE LIMITED VS. SKA INFRASTRUCTURE PRIVATE LIMITED	IBC Under Sec 9	13-01-2023	Please attach Court Last order	adv.nikhiljain
171	30-06-2022	0710102051242022(No.of Docs 0)	0710102051242022/6	COMPANY PETITION IB (IBC)/574(ND)2022	HARDEEP SINGH VS. ATS INFRASTRUCTURE LIMITED	IBC under Sec 7	13-01-2023	Sign msising in Pages 1 to 16 according to PDF, True Copy sign msising in Pages 18 to 42 according to PDF	
172	13-01-2023	0710102070012020(No.of Docs 2)	0710102070012020/5	COMPANY APPLICATION(COMPANIES ACT)/319(ND)2020	VP SHARMA	Rule 11 of NCLT	13-01-2023	Need to File in IA	VP SHARMA

173	5/4/2016	0710200001862016(No.of Docs 0)	0710200001862016/2	COMPANY PETITION (COMPANIES ACT)/52(ND)2016	PANKAJ ARORA AND ORS. VS INTERNATIONAL INSTITUTE OF FINANCE MARKETS LTD.AND ORS.	Application under any other provisions	13-01-2023	Counsel details msising in Index, Page 210 according to PDF Not Clear in Volume 2, Page Numbers wrongly put after 244 according to PDF in Part 2 Volume 2, Case Title, Main Case Number, Matter Name msising in Part 2 Volume 2 Index	
174	11/1/2023	0710102088022022(No.of Docs 1)	0710102088022022/5	INTERLOCUTORY APPLICATION (I.B.C)/5343(ND)2022	JASWANT SINGH	Sec 30	13-01-2023	Counsel details msising in Index	Prashantlegal
175	5/4/2016	0710200001862016(No.of Docs 0)	0710200001862016/1	COMPANY PETITION (COMPANIES ACT)/52(ND)2016	PANKAJ ARORA AND ORS. VS INTERNATIONAL INSTITUTE OF FINANCE MARKETS LTD.AND ORS.	Application under any other provisions	13-01-2023	Please delete the Old documents;please upload the correct one	
176	5/4/2016	0710200001862016(No.of Docs 0)	0710200001862016/1	COMPANY PETITION (COMPANIES ACT)/52(ND)2016	PANKAJ ARORA AND ORS. VS INTERNATIONAL INSTITUTE OF FINANCE MARKETS LTD.AND ORS.	Application under any other provisions	13-01-2023	Please delete the Old documents;please upload the correct one	
177	2/1/2023	0710102085092022(No.of Docs 2)	0710102085092022/3	COMPANY PETITION IB (IBC)/757(ND)2022	BHUPINDER SINGH SAWHNEY VS. PUNJAB NATIONAL BANK & ANR.	Section 94(1)	13-01-2023	Words are cutting in Pages 7,8,10 to 13, 16 to 19, 21 to 24, 26,27, 32, 35 according to PDF	dhananjayasud
178	2/1/2023	0710102085092022(No.of Docs 2)	0710102085092022/3	COMPANY PETITION IB (IBC)/757(ND)2022	BHUPINDER SINGH SAWHNEY VS. PUNJAB NATIONAL BANK & ANR.	Section 94(1)	13-01-2023	Words are cutting in Pages 7,8,10 to 13, 16 to 19, 21 to 24, 26,27, 32, 35 according to PDF	dhananjayasud
179	2/1/2023	0710102085092022(No.of Docs 2)	0710102085092022/3	COMPANY PETITION IB (IBC)/757(ND)2022	BHUPINDER SINGH SAWHNEY VS. PUNJAB NATIONAL BANK & ANR.	Section 94(1)	13-01-2023	Words are cutting in Pages 7,8,10 to 13, 16 to 19, 21 to 24, 26,27, 32, 35 according to PDF	dhananjayasud
180	6/12/2022	0710102083682022(No.of Docs 4)	0710102083682022/2	INTERLOCUTORY APPLICATION (I.B.C)/4952(ND)2022	SANJAY MEHRA VSMS. NEELAM RANA TEWARI	19(2)	13-01-2023	Five rupees Welfare Fee stamp msisingh in Vakalatnama	MAYANKGOEL
181	6/12/2022	0710102083682022(No.of Docs 4)	0710102083682022/2	INTERLOCUTORY APPLICATION (I.B.C)/4952(ND)2022	SANJAY MEHRA VSMS. NEELAM RANA TEWARI	19(2)	13-01-2023	Five rupees Welfare Fee stamp msisingh in Vakalatnama	MAYANKGOEL
182	6/12/2022	0710102083682022(No.of Docs 4)	0710102083682022/2	INTERLOCUTORY APPLICATION (I.B.C)/4952(ND)2022	SANJAY MEHRA VSMS. NEELAM RANA TEWARI	19(2)	13-01-2023	Five rupees Welfare Fee stamp msisingh in Vakalatnama	MAYANKGOEL
183	6/12/2022	0710102083682022(No.of Docs 4)	0710102083682022/2	INTERLOCUTORY APPLICATION (I.B.C)/4952(ND)2022	SANJAY MEHRA VSMS. NEELAM RANA TEWARI	19(2)	13-01-2023	Five rupees Welfare Fee stamp msisingh in Vakalatnama	MAYANKGOEL
184	11/1/2023	0710102088842022(No.of Docs 3)	0710102088842022/2	INTERLOCUTORY APPLICATION (I.B.C)/5453(ND)2022	UMESH CHAND GOYAL ERSTWHILE LIQUIDATOR OF M/S SARASH EXPORTS SERVICES PVT. LTD. VSSUSHIL KUMAR AND OTHERS	Sec 60(5),19(2)	13-01-2023	Master Index will come in the top and Separate Volume 1 Index will come after Master Index in Volume 1 Rejoinder document, Page 82 according to PDF is Handwritten	Liq_UmeshGoyal
185	22-07-2012	0710102400502012(No.of Docs 0)	0710102400502012/12	COMPANY PETITION (COMPANIES ACT)/40(ND)2012	SH. RAMANDEEP SINGH AHULWALIA & ORS. VS M/S. SUNTIME ENERGY LTD. & ORS.	Application under any other provisions	13-01-2023	E-stamp msising	
186	3/12/2022	0710102100112022(No.of Docs 0)	0710102100112022/1	INTERLOCUTORY APPLICATION(COMPANIES ACT)/331(PB)2022	4. SH. SHUBENDU TIWARI DIRECTOR VS. UNION OF INDIA THROUGH REGIONAL DIRECTOR (NORTHERN REGION)	Rule 11 of NCLT	13-01-2023	E-stamp msising	
187	11/1/2023	0710102059292022(No.of Docs 2)	0710102059292022/5	COMPANY PETITION IB (IBC)/603(ND)2022	DEEPAK KUMAR VS. UNION BANK OF INDIA AND ORS.	Section 94(1)	12/1/2023	Pages 89 to 98 according to PDF Not Clear	samarendrakradv
188	11/1/2023	0710102042162022(No.of Docs 2)	0710102042162022/1	COMPANY PETITION IB (IBC)/24(ND)2023	STATE BANK OF INDIA VS. BAHRUDEEN NOORUL AMEEN MAHDOOM BAVA	Section 95(1)	12/1/2023	Supporting Affidavit with 10 Rs Non judicial E-stamp missing	AHchambers

189	11/1/2023	0710102060272022(No.of Docs 2)	0710102060272022/5	COMPANY PETITION IB (IBC)/604(ND)2022	DINESH KUMAR BANSAL VS. UNION BANK OF INDIA AND ORS.	Section 94(1)	12/1/2023	Pages 89 to 98 according to PDF Not Clear	samarendrakadv
190	11/1/2023	0710102009312022(No.of Docs 2)	0710102009312022/7	COMPANY PETITION IB (IBC)/250(ND)2022	NARESH KUMAR VS. M/S. INTERNATIONAL LAND DEVELOPERS PVT. LTD.	IBC under Sec 7	12/1/2023	Sign misings in Pages 1 to 12 according to PDF, E-stamp msising, True Copy sign msising in Pages 16 to 32 according to PDF	tanupriyagupta
191	10/1/2023	0710102023372021(No.of Docs 3)	0710102023372021/2	COMPANY PETITION IB (IBC)/186(PB)2021	MORGAN ASIA LIMITED VS. GAYATRI INFRA PLANNER PRIVATE LIMITED	IBC under Sec 7	12/1/2023	Vakalatnama to be filed in separate miscellaneous diary number	Navneethakran
192	11/1/2023	0710102013222022(No.of Docs 2)	0710102013222022/9	COMPANY PETITION IB (IBC)/158(ND)2022	V LINK SYSTEMS PRIVATE LIMITED VS. PRIMATEL FIBCOM LIMITED	IBC Under Sec 9	12/1/2023	Need to File in IA	Jmrk205
193	11/1/2023	0710102058122021(No.of Docs 2)	0710102058122021/7	COMPANY PETITION (COMPANIES ACT)/153(PB)2021	VARSHA JAIN VS. NATURELLE RESORTS PRIVATE LIMITED	Sec. 58(3),Sec. 59,Sec. 213,Sec. 241(1),Sec. 242(4)	12/1/2023	Page Numbers msising in Index, Sign msising in Rejoinder document, Pagnation missing, E-stamp and Affidavit msising	rishisoodadv
194	12/1/2023	0710102095302022(No.of Docs 1)	0710102095302022/2	INTERLOCUTORY APPLICATION (I.B.C)/5864(ND)2022	MOHD NAZIM KHAN (APPLICATION FOR APPROVAL OF RESOLUTION PLAN_VA REALCON)	Application under any other provisions- IBC	12/1/2023	Notary msising in E-stamp	nazim@1234
195	13-10-2020	0710102097902020(No.of Docs 0)	0710102097902020/2	COMPANY APPLICATION(COMPANIES ACT)/630(ND)2020	M. SONS GEMS N J JEWELLERY PRIVATE LIMITED	Rule 11 of NCLT	12/1/2023	Index missing	
196	10/5/2022	0710102037072022(No.of Docs 0)	0710102037072022/4	COMPANY PETITION (COMPANIES ACT)/156(PB)2022	UNION OF INDIA THROUGH SFIO VS. WTC NOIDA DEVELOPMENT COMPANY PRIVATELIMITED	Sec 241 (2)	12/1/2023	Supporting Affidavit with 10Rs Non judicial E-stamp missing	
197	10/1/2023	0710102003362023(No.of Docs 0)	0710102003362023/1	INTERLOCUTORY APPLICATION (I.B.C)/170(ND)2023	ANIL KUMAR SINGHAL	Application under any other provisions- IBC	12/1/2023	Board Resolution msising	
198	9/1/2023	0710102117962020(No.of Docs 4)	0710102117962020/3	INTERLOCUTORY APPLICATION (I.B.C)/5594(PB)2020	MADHU JUNEJA VS. SATKAR LOGISTICS PRIVATE LIMITED	Sec 66(1)	12/1/2023	Index msising in One reply document and other Reply document will be filed in separate miscellaneous diary number	patinelawoffices
199	11/1/2023	0710102013222022(No.of Docs 3)	0710102013222022/8	COMPANY PETITION IB (IBC)/158(ND)2022	V LINK SYSTEMS PRIVATE LIMITED VS. PRIMATEL FIBCOM LIMITED	IBC Under Sec 9	12/1/2023	Pages 157,158,174,175,189,196,239 to 242,277 according to PDF Not Clear	Jmrk205
200	9/1/2023	0710102090712022(No.of Docs 1)	0710102090712022/2	TRANSFER APPLICATION (IBC)/46(PB)2022	A. INFRASTRUCTURE LIMITED VS. MACROTECH DEVELOPERS LTD	Rule16(d),NCLT Rules,2016 IBC	11/1/2023	Wrongly Filed here	PINNACLELAWFIRM
201	11/10/2022	0710102083582022(No.of Docs 0)	0710102083582022/1	INTERLOCUTORY APPLICATION (I.B.C)/4988(PB)2022	M/S ROCKMAN ADVERTISING AND MARKETING LIMITED VSACUTE DAILY MEDIA PRIVATE LIMITED	Rule 11 of NCLT, 2016	11/1/2023	Index missing	
202	9/1/2023	0710102097142022(No.of Docs 1)	0710102097142022/3	COMPANY PETITION IB (IBC)/864(ND)2022	SAISUN OUTSOURCING SERVICES PRIVATELIMITED VS. FEEDBACK ENERGY DISTRIBUTION COMPANYLIMITED	IBC Under Sec 9	11/1/2023	Advocate address msising in Affidavit	hotservelegal
203	10/1/2023	0710102092472022(No.of Docs 2)	0710102092472022/2	INTERLOCUTORY APPLICATION (I.B.C)/5718(ND)2022	ANURAG SINSINWAR VS PRABHAKAR KUMAR	Sec 60(5)	11/1/2023	E-Stamp Paper Missing	karangandhii
204	20-12-2021	0710102092802021(No.of Docs 0)	0710102092802021/6	COMPANY PETITION IB (IBC)/797(ND)2021	CBRE SOUTH ASIA PRIVATE LIMITED VS. UNITED CONCEPTS AND SOLUTIONS PVT LTD	IBC Under Sec 9	11/1/2023	Index missing	

205	11/1/2023	0710102044042021(No.of Docs 2)	0710102044042021/4	INTERLOCUTORY APPLICATION (I.B.C)/3578(ND)2021	SANJU KUMAR VSBHASKAR SWAIN	Application under any other provisions-IBC,Application under any other provisions-IBC	11/1/2023	Need to Applicant Sign on Every Pages in Reply and 3 Rs. Court Fess and 25 Rs. Welfare Fund Fess Missing in Vakalatnama and Ticket Not Allowed Mid on Vakalatnama and Date Missing in Vakalatnama and Main Case No. Missing in Vakalatnama and Main Case Wrong in Affidavit Heading	addy123
206	5/9/2022	0710102072502022(No.of Docs 0)	0710102072502022/3	INTERLOCUTORY APPLICATION (I.B.C)/4353(PB)2022	GAUTAM MULLICK & ORS VS. GRAND VENEZIA COMMERCIAL TOWERS PRIVATE LIMITED & ANR.	Rule 11 of NCLT, 2016	11/1/2023	Page No. 73, 75, 84, Need to English Translate Copy	
207	5/9/2022	0710102072502022(No.of Docs 0)	0710102072502022/3	INTERLOCUTORY APPLICATION (I.B.C)/4353(PB)2022	GAUTAM MULLICK & ORS VS. GRAND VENEZIA COMMERCIAL TOWERS PRIVATE LIMITED & ANR.	Rule 11 of NCLT, 2016	11/1/2023	Page No. 73, 75, 84, Need to English Translate Copy	
208	31-08-2022	0710102065732022(No.of Docs 0)	0710102065732022/9	INTERLOCUTORY APPLICATION (I.B.C)/4205(PB)2022	RED MALL VAYAPARI WELFARE ASSOCIATION VS. CELEBRATION CITY PROJECTS PRIVATE LIMITED	Sec 60(5)	11/1/2023	Page No. 51, 53, 67, Need to English Translate Copy	
209	31-08-2022	0710102065732022(No.of Docs 0)	0710102065732022/9	INTERLOCUTORY APPLICATION (I.B.C)/4205(PB)2022	RED MALL VAYAPARI WELFARE ASSOCIATION VS. CELEBRATION CITY PROJECTS PRIVATE LIMITED	Sec 60(5)	11/1/2023	Page No. 51, 53, 67, Need to English Translate Copy	
210	31-08-2022	0710102065732022(No.of Docs 0)	0710102065732022/9	INTERLOCUTORY APPLICATION (I.B.C)/4205(PB)2022	RED MALL VAYAPARI WELFARE ASSOCIATION VS. CELEBRATION CITY PROJECTS PRIVATE LIMITED	Sec 60(5)	11/1/2023	Page No. 51, 53, 67, Need to English Translate Copy	
211	31-08-2022	0710102065732022(No.of Docs 0)	0710102065732022/9	INTERLOCUTORY APPLICATION (I.B.C)/4205(PB)2022	RED MALL VAYAPARI WELFARE ASSOCIATION VS. CELEBRATION CITY PROJECTS PRIVATE LIMITED	Sec 60(5)	11/1/2023	Page No. 51, 53, 67, Need to English Translate Copy	
212	31-08-2022	0710102065732022(No.of Docs 0)	0710102065732022/9	INTERLOCUTORY APPLICATION (I.B.C)/4205(PB)2022	RED MALL VAYAPARI WELFARE ASSOCIATION VS. CELEBRATION CITY PROJECTS PRIVATE LIMITED	Sec 60(5)	11/1/2023	Page No. 51, 53, 67, Need to English Translate Copy	
213	31-08-2022	0710102065732022(No.of Docs 0)	0710102065732022/9	INTERLOCUTORY APPLICATION (I.B.C)/4205(PB)2022	RED MALL VAYAPARI WELFARE ASSOCIATION VS. CELEBRATION CITY PROJECTS PRIVATE LIMITED	Sec 60(5)	11/1/2023	Page No. 51, 53, 67, Need to English Translate Copy	
214	31-08-2022	0710102065732022(No.of Docs 0)	0710102065732022/9	INTERLOCUTORY APPLICATION (I.B.C)/4205(PB)2022	RED MALL VAYAPARI WELFARE ASSOCIATION VS. CELEBRATION CITY PROJECTS PRIVATE LIMITED	Sec 60(5)	11/1/2023	Page No. 51, 53, 67, Need to English Translate Copy	
215	31-08-2022	0710102065732022(No.of Docs 0)	0710102065732022/9	INTERLOCUTORY APPLICATION (I.B.C)/4205(PB)2022	RED MALL VAYAPARI WELFARE ASSOCIATION VS. CELEBRATION CITY PROJECTS PRIVATE LIMITED	Sec 60(5)	11/1/2023	Page No. 51, 53, 67, Need to English Translate Copy	
216	31-08-2022	0710102065732022(No.of Docs 0)	0710102065732022/9	INTERLOCUTORY APPLICATION (I.B.C)/4205(PB)2022	RED MALL VAYAPARI WELFARE ASSOCIATION VS. CELEBRATION CITY PROJECTS PRIVATE LIMITED	Sec 60(5)	11/1/2023	Page No. 51, 53, 67, Need to English Translate Copy	

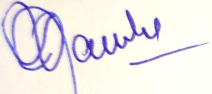
217	31-08-2022	0710102065732022(No.of Docs 0)	0710102065732022/9	INTERLOCUTORY APPLICATION (I.B.C)/4205(PB)2022	RED MALL VAYAPARI WELFARE ASSOCIATION VS. CELEBRATION CITY PROJECTS PRIVATE LIMITED	Sec 60(5)	11/1/2023	Page No. 51, 53, 67, Need to English Translate Copy	
218	31-08-2022	0710102065732022(No.of Docs 0)	0710102065732022/9	INTERLOCUTORY APPLICATION (I.B.C)/4205(PB)2022	RED MALL VAYAPARI WELFARE ASSOCIATION VS. CELEBRATION CITY PROJECTS PRIVATE LIMITED	Sec 60(5)	11/1/2023	Page No. 51, 53, 67, Need to English Translate Copy	
219	31-08-2022	0710102065732022(No.of Docs 0)	0710102065732022/9	INTERLOCUTORY APPLICATION (I.B.C)/4205(PB)2022	RED MALL VAYAPARI WELFARE ASSOCIATION VS. CELEBRATION CITY PROJECTS PRIVATE LIMITED	Sec 60(5)	11/1/2023	Page No. 51, 53, 67, Need to English Translate Copy	
220	31-08-2022	0710102065732022(No.of Docs 0)	0710102065732022/9	INTERLOCUTORY APPLICATION (I.B.C)/4205(PB)2022	RED MALL VAYAPARI WELFARE ASSOCIATION VS. CELEBRATION CITY PROJECTS PRIVATE LIMITED	Sec 60(5)	11/1/2023	Page No. 51, 53, 67, Need to English Translate Copy	
221	31-08-2022	0710102065732022(No.of Docs 0)	0710102065732022/9	INTERLOCUTORY APPLICATION (I.B.C)/4205(PB)2022	RED MALL VAYAPARI WELFARE ASSOCIATION VS. CELEBRATION CITY PROJECTS PRIVATE LIMITED	Sec 60(5)	11/1/2023	Page No. 51, 53, 67, Need to English Translate Copy	
222	31-08-2022	0710102065732022(No.of Docs 0)	0710102065732022/9	INTERLOCUTORY APPLICATION (I.B.C)/4205(PB)2022	RED MALL VAYAPARI WELFARE ASSOCIATION VS. CELEBRATION CITY PROJECTS PRIVATE LIMITED	Sec 60(5)	11/1/2023	Page No. 51, 53, 67, Need to English Translate Copy	
223	5/9/2022	0710102072502022(No.of Docs 0)	0710102072502022/3	INTERLOCUTORY APPLICATION (I.B.C)/4353(PB)2022	GAUTAM MULLICK & ORS VS. GRAND VENEZIA COMMERCIAL TOWERS PRIVATE LIMITED & ANR.	Rule 11 of NCLT, 2016	11/1/2023	Page No. 73, 75, 84, Need to English Translate Copy	
224	5/9/2022	0710102072502022(No.of Docs 0)	0710102072502022/3	INTERLOCUTORY APPLICATION (I.B.C)/4353(PB)2022	GAUTAM MULLICK & ORS VS. GRAND VENEZIA COMMERCIAL TOWERS PRIVATE LIMITED & ANR.	Rule 11 of NCLT, 2016	11/1/2023	Page No. 73, 75, 84, Need to English Translate Copy	
225	29-12-2022	0710102073532022(No.of Docs 2)	0710102073532022/2	COMPANY PETITION IB (IBC)/722(ND)2022	RAJSURAJ FINCAP PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	IBC Section 59	11/1/2023	Need to File in petition	advawnish
226	29-12-2022	0710102073532022(No.of Docs 2)	0710102073532022/2	COMPANY PETITION IB (IBC)/722(ND)2022	RAJSURAJ FINCAP PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	IBC Section 59	11/1/2023	Need to File in petition	advawnish
227	29-12-2022	0710102073532022(No.of Docs 2)	0710102073532022/2	COMPANY PETITION IB (IBC)/722(ND)2022	RAJSURAJ FINCAP PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	IBC Section 59	11/1/2023	Need to File in petition	advawnish
228	31-08-2022	0710102065732022(No.of Docs 0)	0710102065732022/9	INTERLOCUTORY APPLICATION (I.B.C)/4205(PB)2022	RED MALL VAYAPARI WELFARE ASSOCIATION VS. CELEBRATION CITY PROJECTS PRIVATE LIMITED	Sec 60(5)	11/1/2023	Page No. 51, 53, 67, Need to English Translate Copy	
229	31-08-2022	0710102065732022(No.of Docs 0)	0710102065732022/9	INTERLOCUTORY APPLICATION (I.B.C)/4205(PB)2022	RED MALL VAYAPARI WELFARE ASSOCIATION VS. CELEBRATION CITY PROJECTS PRIVATE LIMITED	Sec 60(5)	11/1/2023	Page No. 51, 53, 67, Need to English Translate Copy	
230	31-08-2022	0710102065732022(No.of Docs 0)	0710102065732022/9	INTERLOCUTORY APPLICATION (I.B.C)/4205(PB)2022	RED MALL VAYAPARI WELFARE ASSOCIATION VS. CELEBRATION CITY PROJECTS PRIVATE LIMITED	Sec 60(5)	11/1/2023	Page No. 51, 53, 67, Need to English Translate Copy	

231	31-08-2022	0710102065732022(No.of Docs 0)	0710102065732022/9	INTERLOCUTORY APPLICATION (I.B.C)/4205(PB)2022	RED MALL VAYAPARI WELFARE ASSOCIATION VS. CELEBRATION CITY PROJECTS PRIVATE LIMITED	Sec 60(5)	11/1/2023	Page No. 51, 53, 67, Need to English Translate Copy	
232	31-08-2022	0710102065732022(No.of Docs 0)	0710102065732022/9	INTERLOCUTORY APPLICATION (I.B.C)/4205(PB)2022	RED MALL VAYAPARI WELFARE ASSOCIATION VS. CELEBRATION CITY PROJECTS PRIVATE LIMITED	Sec 60(5)	11/1/2023	Page No. 51, 53, 67, Need to English Translate Copy	
233	31-08-2022	0710102065732022(No.of Docs 0)	0710102065732022/9	INTERLOCUTORY APPLICATION (I.B.C)/4205(PB)2022	RED MALL VAYAPARI WELFARE ASSOCIATION VS. CELEBRATION CITY PROJECTS PRIVATE LIMITED	Sec 60(5)	11/1/2023	Page No. 51, 53, 67, Need to English Translate Copy	
234	31-08-2022	0710102065732022(No.of Docs 0)	0710102065732022/9	INTERLOCUTORY APPLICATION (I.B.C)/4205(PB)2022	RED MALL VAYAPARI WELFARE ASSOCIATION VS. CELEBRATION CITY PROJECTS PRIVATE LIMITED	Sec 60(5)	11/1/2023	Page No. 51, 53, 67, Need to English Translate Copy	
235	31-08-2022	0710102065732022(No.of Docs 0)	0710102065732022/9	INTERLOCUTORY APPLICATION (I.B.C)/4205(PB)2022	RED MALL VAYAPARI WELFARE ASSOCIATION VS. CELEBRATION CITY PROJECTS PRIVATE LIMITED	Sec 60(5)	11/1/2023	Page No. 51, 53, 67, Need to English Translate Copy	
236	31-08-2022	0710102065732022(No.of Docs 0)	0710102065732022/9	INTERLOCUTORY APPLICATION (I.B.C)/4205(PB)2022	RED MALL VAYAPARI WELFARE ASSOCIATION VS. CELEBRATION CITY PROJECTS PRIVATE LIMITED	Sec 60(5)	11/1/2023	Page No. 51, 53, 67, Need to English Translate Copy	
237	31-08-2022	0710102065732022(No.of Docs 0)	0710102065732022/9	INTERLOCUTORY APPLICATION (I.B.C)/4205(PB)2022	RED MALL VAYAPARI WELFARE ASSOCIATION VS. CELEBRATION CITY PROJECTS PRIVATE LIMITED	Sec 60(5)	11/1/2023	Page No. 51, 53, 67, Need to English Translate Copy	
238	9/1/2023	0710102066762021(No.of Docs 2)	0710102066762021/7	INTERLOCUTORY APPLICATION (I.B.C)/4243(ND)2021	JIYA AGRO PRIVATE LIMITED VS.JIYA AGRO PRIVATE LIMITED	Sec 60(5)	11/1/2023	Counsel details msising in Index	sayanray1987
239	6/9/2021	0710102063912021(No.of Docs 0)	0710102063912021/5	INTERLOCUTORY APPLICATION (I.B.C)/4119(PB)2021	MRS. KALYANI SACHAN VSMR. SATYA PRAKASH GUPTA	Sec 60(5)	11/1/2023	Only Proof of Service Show Please Document Upload once Again	
240	10/1/2023	0710102043062022(No.of Docs 2)	0710102043062022/1	COMPANY PETITION IB (IBC)/752(ND)2022	STATE BANK OF INDIA VS. SHRI KRISHAN DHINGRA	Section 95(1)	11/1/2023	Wrongly Filed Need to be IA	V MATHUR10472007
241	9/1/2023	0710102076682022(No.of Docs 1)	0710102076682022/1	INTERLOCUTORY APPLICATION (I.B.C)/5545(PB)2022	ARCHANA SINGH VS. MR SANJAY KUMAR SINGH RESOLUTION PROFESSIONAL VALUE INFRACON INDIA PVT. LTD	Sec 60(5)	11/1/2023	Index missing, E-stamp missing	advmohtdarhankhan
242	9/1/2023	0710102074292022(No.of Docs 2)	0710102074292022/2	COMPANY PETITION IB (IBC)/674(ND)2022	EMGREEN IMPEX LIMITED VS. AVSL INDUSTRIES LIMITED	IBC Under Sec 9	11/1/2023	Need to File in IA	gaurav@MGS
243	9/1/2023	0710102060682022(No.of Docs 1)	0710102060682022/10	INTERLOCUTORY APPLICATION(COMPANIE S ACT)/230(ND)2022	VISHISHT KUMAR GOYAL VS. MAHAMAYA EXPORT PVT LTD	Sec. 242(4)	11/1/2023	Need to File in petition	rajan00999@
244	29-12-2022	0710102073532022(No.of Docs 2)	0710102073532022/2	COMPANY PETITION IB (IBC)/722(ND)2022	RAJSURAJ FINCAP PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	IBC Section 59	11/1/2023	Need to File in petition	advawnish
245	29-12-2022	0710102073532022(No.of Docs 2)	0710102073532022/2	COMPANY PETITION IB (IBC)/722(ND)2022	RAJSURAJ FINCAP PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	IBC Section 59	11/1/2023	Need to File in petition	advawnish
246	29-12-2022	0710102073532022(No.of Docs 2)	0710102073532022/2	COMPANY PETITION IB (IBC)/722(ND)2022	RAJSURAJ FINCAP PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	IBC Section 59	11/1/2023	Need to File in petition	advawnish

247	29-12-2022	0710102073532022(No.of Docs 2)	0710102073532022/2	COMPANY PETITION IB (IBC)/722(ND)2022	RAJSURAJ FINCAP PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	IBC Section 59	11/1/2023	Need to File in petition	advawnish
248	29-12-2022	0710102073532022(No.of Docs 2)	0710102073532022/2	COMPANY PETITION IB (IBC)/722(ND)2022	RAJSURAJ FINCAP PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	IBC Section 59	11/1/2023	Need to File in petition	advawnish
249	29-12-2022	0710102073532022(No.of Docs 2)	0710102073532022/2	COMPANY PETITION IB (IBC)/722(ND)2022	RAJSURAJ FINCAP PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	IBC Section 59	11/1/2023	Need to File in petition	advawnish
250	9/1/2023	0710102088102022(No.of Docs 1)	0710102088102022/1	INTERLOCUTORY APPLICATION (I.B.C)/6087(ND)2022	ANSHUL GUPTA VS. COMMERCIAL TAX DEPARTMENT	Sec 60(5)	11/1/2023	E-stamp msising	Kapoorandcompany
251	10/1/2023	0710102065122021(No.of Docs 2)	0710102065122021/7	COMPANY PETITION IB (IBC)/534(ND)2021	INTE CAPITAL LIMITED VS. PRECIOUS HOSPITALITY AND LEISURE PVT. LTD.	IBC under Sec 7	11/1/2023	Incomplete Detail After Index and Written Arguments	AyushPuri9
252	28-09-2022	0710102079452022(No.of Docs 0)	0710102079452022/3	COMPANY PETITION IB (IBC)/741(ND)2022	SWASTIK ARMAAN STEELS PRIVATE LIMITED VS. FOOD & BIOTECH ENGINEERS INDIA PRIVATE LIMITED	IBC Under Sec 9	11/1/2023	Page No. 22-27 , 31-41 43-57, 92-5, 115-116, 195-199, True Copy Sign Missing and Main Case No. Missing in Vaklatnama	
253	28-09-2022	0710102079452022(No.of Docs 0)	0710102079452022/3	COMPANY PETITION IB (IBC)/741(ND)2022	SWASTIK ARMAAN STEELS PRIVATE LIMITED VS. FOOD & BIOTECH ENGINEERS INDIA PRIVATE LIMITED	IBC Under Sec 9	11/1/2023	Page No. 22-27 , 31-41 43-57, 92-5, 115-116, 195-199, True Copy Sign Missing and Main Case No. Missing in Vaklatnama	
254	28-09-2022	0710102079452022(No.of Docs 0)	0710102079452022/3	COMPANY PETITION IB (IBC)/741(ND)2022	SWASTIK ARMAAN STEELS PRIVATE LIMITED VS. FOOD & BIOTECH ENGINEERS INDIA PRIVATE LIMITED	IBC Under Sec 9	11/1/2023	Page No. 22-27 , 31-41 43-57, 92-5, 115-116, 195-199, True Copy Sign Missing and Main Case No. Missing in Vaklatnama	
255	28-09-2022	0710102079452022(No.of Docs 0)	0710102079452022/3	COMPANY PETITION IB (IBC)/741(ND)2022	SWASTIK ARMAAN STEELS PRIVATE LIMITED VS. FOOD & BIOTECH ENGINEERS INDIA PRIVATE LIMITED	IBC Under Sec 9	11/1/2023	Page No. 22-27 , 31-41 43-57, 92-5, 115-116, 195-199, True Copy Sign Missing and Main Case No. Missing in Vaklatnama	
256	10/1/2023	0710102120062019(No.of Docs 4)	0710102120062019/31	COMPANY PETITION IB (IBC)/2165(ND)2019	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec 9	11/1/2023	Please Merge in One PDF to All Annex-rues and Affidavit and Stamp Paper	rkrmanbalaji@
257	10/1/2023	0710102136192019(No.of Docs 1)	0710102136192019/5	COMPANY PETITION (COMPANIES ACT)/0156(ND)2019	AKTIVORTHO PRIVATE LIMITED	Sub-Section (1) Of Section 66.	11/1/2023	NCLT Title Missing in Affidavit	Adityapandey09
258	10/1/2023	0710102096512022(No.of Docs 6)	0710102096512022/7	COMPANY PETITION (COMPANIES ACT)/212(ND)2022	ANKIT SINGH VS. RUPIFI TECHNOLOGY SOLUTIONS PRIVATELIMITED	Sec. 241(1),Sec. 242(4)	11/1/2023	Wrong Pagination in Volume- 2 3 4 and Volume - 5 Index Missing	wadiaghandy@123
259	1/10/2022	0710102080872022(No.of Docs 0)	0710102080872022/1	COMPANY PETITION IB (IBC)/749(ND)2022	MIS BISWA JANANI SERVICES VS. MIS ARY AN ISP AT AND POWER PVT LIMITED	IBC Under Sec 9	10/1/2023	Index missing	
260	6/1/2023	0710102088022022(No.of Docs 2)	0710102088022022/2	INTERLOCUTORY APPLICATION (I.B.C)/5343(ND)2022	JASWANT SINGH	Sec 30	10/1/2023	Counsel details msising in Index	Prashantlegat
261	9/1/2023	0710102040332022(No.of Docs 1)	0710102040332022/5	COMPANY PETITION IB (IBC)/525(PB)2022	CHIRAG JAIN & ORS. VS. IMPERIA STRUCTURES LIMITED	IBC under Sec 7	10/1/2023	Page Numbers msising in Index, E-stamp and Affidavit msising, Incomplete document also filed	rhea.dube
262	16-08-2020	0710102079462020(No.of Docs 0)	0710102079462020/1	COMPANY PETITION IB (IBC)/898(ND)2020	Z-COM INDIA PRIVATE LIMITED VS. FRONTLINE (NCR) BUSINESS SOLUTIONS PVT. LTD	IBC Under Sec 9	10/1/2023	Ticket Not Allowed Mid on Vakalatnama and 1 Rs. Court Fess Missing in Vakalatnama	
263	9/1/2023	0710102008712022(No.of Docs 1)	0710102008712022/14	COMPANY PETITION IB (IBC)/72(ND)2022	PRITI RAWAT PANDEY & ORS VS. RUDRA BUILDWELL CONSTRUCTIONS PRIVATELIMITED	IBC under Sec 7	10/1/2023	Index missing	lakshminayagam

264	21-10-2022	0710102088022022(No.of Docs 0)	0710102088022022/1	INTERLOCUTORY APPLICATION (I.B.C)/5343(ND)2022	JASWANT SINGH	Sec 30	10/1/2023	Counsel details msising in Index, One Court Fee stamp should be in Blank space in Vakalatnama	
265	16-08-2020	0710102079462020(No.of Docs 0)	0710102079462020/2	COMPANY PETITION IB (IBC)/898(ND)2020	Z-COM INDIA PRIVATE LIMITED VS. FRONTLINE (NCR) BUSINESS SOLUTIONS PVT. LTD	IBC Under Sec 9	10/1/2023	E-Stamp and Affidavit Missing and TC Not Allowed Please Complete True Copy Sign Mandatory	
266	9/1/2023	0710102112992020(No.of Docs 1)	0710102112992020/7	COMPANY PETITION IB (IBC)/60(PB)2021	ESSBERT FASHION PRIVATE LIMITED AND ORS VS. PYTEX JEWELLERS PRIVATE LIMITED	IBC under Sec 7	10/1/2023	Need to File in IA	PANKAJ@07
267	8/1/2023	0710102079212022(No.of Docs 2)	0710102079212022/1	INTERLOCUTORY APPLICATION (I.B.C)/4698(ND)2022	BANK OF MAHARASHTRA VS. MR. ANSHUL GUPTA	Sec 60(5)	9/1/2023	Proof of Service Missing in PDF According your Index	advasiya
268	8/12/2022	0710102101282022(No.of Docs 0)	0710102101282022/1	COMPANY APPEAL(COMPANIES ACT)/260(ND)2022	INCOME TAX OFFICER VS. REGISTRAR OF COMPANIES (SPARKLINE INFRAPROJECTS PVT. LTD.)	Sec 252 (1) - By Government Body	9/1/2023	Page No. 4-10 True Copy Sign Missing	
269	8/12/2022	0710102101202022(No.of Docs 0)	0710102101202022/3	INTERLOCUTORY APPLICATION (I.B.C)/5985(ND)2022	NARENDER JINDAL VS. HDFC BANK LIMITED	Rule 11 of NCLT, 2016	9/1/2023	Need to Applicant Sign on Every Pages in Reply	
270	2/4/2014	0710200400592014(No.of Docs 0)	0710200400592014/2	COMPANY PETITION (COMPANIES ACT)/11(ND)2014	MR. OM PRAKASH GUPTA VS. M/S. APEX FRP CHEMICALS PVT. LTD.	Application under any other provisions	9/1/2023	3 Rs. Court Fess Missing in Vakalatnama and Ticket Not Allowed Mid on Vakalatnama	
271	9/1/2023	0710102120062019(No.of Docs 3)	0710102120062019/30	COMPANY PETITION IB (IBC)/2165(ND)2019	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec 9	9/1/2023	Supporting Affidavit msising with 10Rs Non judicial stamp paper, File not uploaded properly	rkrmanbalaji@
272	6/1/2023	0710102120062019(No.of Docs 5)	0710102120062019/25	COMPANY PETITION IB (IBC)/2165(ND)2019	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec 9	9/1/2023	Reply Separately Filed and E-Stamp Paper Missing	rkrmanbalaji@
273	6/1/2023	0710102120062019(No.of Docs 5)	0710102120062019/25	COMPANY PETITION IB (IBC)/2165(ND)2019	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec 9	9/1/2023	Reply Separately Filed and E-Stamp Paper Missing	rkrmanbalaji@
274	7/1/2023	0710102048632022(No.of Docs 2)	0710102048632022/7	COMPANY PETITION IB (IBC)/670(ND)2022	AERIS COMMUNICATIONS INDIA PRIVATE LIMITED VS. M/S KSHIV VENTURES PVT LTD	IBC Under Sec 9	9/1/2023	Need to Applicant Sign on Every Pages in Rejoinder	D18162003
275	6/1/2023	0710102093582022(No.of Docs 2)	0710102093582022/3	COMPANY PETITION IB (IBC)/868(ND)2022	IDBI BANK LIMITED VS. CHOKHANI INTERNATIONAL LIMITED	Section 95(1)	9/1/2023	True Copy sign msising in Pages 8 to 74 according to PDF	hash@181269
276	2/4/2013	0710200400552013(No.of Docs 0)	0710200400552013/3	COMPANY PETITION (COMPANIES ACT)/156(ND)2013	MR. OM PRAKASH GUPTA VS. M/S. REVEX ENTERPRISES PVT. LTD.	Application under any other provisions	9/1/2023	1 Rs. Court Fess Missing in Vakalatnama and Ticket Not Allowed Mid on Vakalatnama	
277	9/1/2023	0710102120062019(No.of Docs 3)	0710102120062019/28	COMPANY PETITION IB (IBC)/2165(ND)2019	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec 9	9/1/2023	Supporting Affidavit msising with 10Rs Non judicial stamp paper, File not uploaded properly	rkrmanbalaji@
278	7/1/2023	0710102029262020(No.of Docs 3)	0710102029262020/7	COMPANY PETITION IB (IBC)/728(ND)2020	TATA CAPITAL FINANCIAL SERVICES LIMITED VS. ANURADHA BHATNAGAR	Section 95(1)	9/1/2023	Page No. 143 Page Not Clear	Lex_nclt
279	9/1/2023	0710102120062019(No.of Docs 3)	0710102120062019/29	COMPANY PETITION IB (IBC)/2165(ND)2019	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec 9	9/1/2023	Supporting Affidavit msising with 10Rs Non judicial stamp paper, File not uploaded properly	rkrmanbalaji@

280	6/1/2023	0710102120062019(No.of Docs 7)	0710102120062019/26	COMPANY PETITION IB (IBC)/2165(ND)2019	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec 9	9/1/2023	In this All the documents to be filed in separate miscellaneous diary numbers	rkrmanbalaji@
281	7/1/2023	0710102017962022(No.of Docs 2)	0710102017962022/11	COMPANY PETITION IB (IBC)/210(ND)2022	AIRWIL JKM INFRASTRUCTURE PVT. LTD VS. CADILLAC INFOTECH PVT. LTD.	IBC under Sec 7	9/1/2023	Page No. 1-21 True Copy Sign Missing in Judgement	asa@asalegal.in
282	2/1/2013	0710200400562013(No.of Docs 0)	0710200400562013/3	COMPANY PETITION (COMPANIES ACT)/157(ND)2013	MR. OM PRAKASH GUPTA VS. M/S. APEX FRP CHEMICALS PVT. LTD.	Application under any other provisions	9/1/2023	1 Rs. Court Fess Missing in Vakalatnama and Ticket Not Allowed Mid on Vakalatnama	
283	6/1/2023	0710102120062019(No.of Docs 5)	0710102120062019/25	COMPANY PETITION IB (IBC)/2165(ND)2019	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec 9	9/1/2023	Reply Separately Filed and E-Stamp Paper Missing	rkrmanbalaji@
284	20-05-2014	0710200400602014(No.of Docs 0)	0710200400602014/2	COMPANY PETITION (COMPANIES ACT)/10(ND)2014	MR. OM PRAKASH GUPTA VS. M/S. REVEX ENTERPRISES PVT. LTD.	Application under any other provisions	9/1/2023	1 Rs. Court Fess Missing in Vakalatnama and Ticket Not Allowed Mid on Vakalatnama	
285	6/1/2023	0710102120062019(No.of Docs 5)	0710102120062019/25	COMPANY PETITION IB (IBC)/2165(ND)2019	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec 9	9/1/2023	Reply Separately Filed and E-Stamp Paper Missing	rkrmanbalaji@
286	7/1/2023	0710102049272021(No.of Docs 3)	0710102049272021/9	INTERLOCUTORY APPLICATION (I.B.C)/3054(ND)2021	RAKESH KUMAR GUPTA	Application under any other provisions- IBC	9/1/2023	Page No. 26 Not Clear	karangandhii
287	21-09-2022	0710102077302022(No.of Docs 0)	0710102077302022/3	COMPANY PETITION IB (IBC)/761(ND)2022	STATE BANK OF INDIA VS. KOTSONS PVT LTD	IBC under Sec 7	9/1/2023	Counsel Detail Incomplete After Index and Page No. 9-82 True Copy Sign Missing	
288	7/1/2023	0710102076932022(No.of Docs 2)	0710102076932022/2	INTERLOCUTORY APPLICATION (I.B.C)/5180(PB)2022	SUNIL CHOPRA VS. WIANXX IMPEX PRIVATE LIMITED	Sec 60(5)	9/1/2023	Page No. 21 Cut	sumant
289	12/12/2018	0710102015832018(No.of Docs 3)	0710102015832018/2	COMPANY PETITION (COMPANIES ACT)/48(ND)2014	ARUN MEHTA VS. SATRAMDAS GEHRIMAL JEWELLERS PRIVATE LIMITED	Application under any other provisions	9/1/2023	True Copy not mentioned in Pages 5 to 55 according to PDF	admin
290	7/1/2023	0710102104432022(No.of Docs 1)	0710102104432022/1	INTERLOCUTORY APPLICATION (I.B.C)/103(ND)2023	NILESH SHARMA	Sec 60(5)	9/1/2023	Index Missing	as.juris
291	7/1/2023	0710102103832022(No.of Docs 2)	0710102103832022/1	INTERLOCUTORY APPLICATION (I.B.C)/6253(ND)2022	PRABHAKAR KUMAR VSMR. ASHWINI KUMAR SHAH	Application under any other provisions- IBC	9/1/2023	Order Missed	VAPNASSOCIATES


DALIP LAMBA
ASSISTANT REGISTRAR
NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH, NEW DELHI.
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011-24361890

